

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2949/2017

New Delhi, this the 29th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Shri Arvind Kumar Yadav
S/o Shri Karan Singh,
R/o Village Meerka,
Tehsil Kishangarh Bas,
Distt. Alwar, Rajasthan-301404. Applicant

(By Advocate: Sh. Davinder Kumar)

Versus

Staff Selection Commission
Through its Chairman
12, C.G.O. Complex,
Lodhi Road,
New Delhi-110 003. Respondents

(By Advocate: Sh. D.S. Mahendru)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Heard learned counsel for the applicant and Sh. D.S. Mahendru
who has appeared on advance notice.

2. Learned counsel for the applicant is praying for selection in Para
Medical Forces. As per the Central Administrative Tribunal Act, 1985,

this Tribunal does not have jurisdiction over recruitment pertaining to Central Armed Forces.

3. Accordingly, this OA is dismissed for want of jurisdiction. However, the applicant is at liberty to approach appropriate forum.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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